

(d) The State is considered as a unit for implementation of the programme. During 2008-09 and 2009-10, the number of habitations, which were provided connectivity under PMGSY in Andhra Pradesh, was 1 and 80 respectively.

**Review of criteria and scope of work under PMGSY**

2314. SHRIMATI SHOBHANA BHARTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government proposes to review the criteria and scope of work under the Pradhan Mantri Gram Sadak Yojana (PMGSY) scheme;

(b) if so, the details thereof alongwith the number of such proposals received from the States;

(c) whether several projects undertaken by some States are lagging due to non availability of funds; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

(b) Does not arise.

(c) and (d) No, Sir. The funds under PMGSY are released to States based upon their demand, absorption capacity, works undertaken and fulfilling of certain conditions laid down in the programme guidelines for release of funds.

**Report of Technical Committee on Watershed Programme**

2315. SHRI KANJIBHAI PATEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether a Technical Committee on Watershed Programme in India was constituted by the Department of Land Resources in 2005;

(b) if so, the details of its constituents and area of operation;

(c) whether the Committee has submitted its report; and

(d) if so, the details of its recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) Yes, Sir.